

are eligible, while Diploma Holders working in the posts of Supervisor and Head Draftsmen with not less than 7 years' continuous service in these grades are eligible for promotion to the grade of EAD/AE. The Service Rules also provide that if the required number of suitable eligible officers is not available from a particular category for filling the vacancies allocated to be filled by promotion from that category, such vacancies may be filled by promotion of suitable eligible officers from the other category subject to the condition that the over-all promotion of vacancies to be filled from amongst the officers of either category shall, as soon as may be, be maintained amongst the Graduate Engineers and Diploma-Holders in the ratio of 2:1, respectively. Degree Holder Engineers have been promoted to the grade on regular basis on the recommendations of the D.P.C. (Group B) in conformity with the provisions of the Central Power Engineering (Group B) Service Rules against the quota of vacancies earmarked for them. Similarly, Diploma Holders have been promoted on regular basis to the grade of E.A.D/AE. from time to time against the quota of vacancies earmarked for them. Pending further regular promotions to be made on the recommendations of the Departmental Promotion Committee (Group B), appointments in the Grade of F.A.O./A.E. from amongst Graduate Engineers and Diploma Holders have been made according to established procedures and regulations.

(b) Necessary records showing the number of Diploma Holder and Degree Holder Engineers promoted to the Grade of Extra Assistant Director/Assistant Engineer since 1964 are available with the Central Electricity Authority.

(c) A large number of Diploma Holder Supervisors were appointed on the strength of the Central Electricity Authority to meet requirements of

the Central Power Projects. Those Supervisors who were recruited for the cadre of the CEA still maintain their lien unless they are absorbed by the Central Generating Companies. Since the number of Supervisors who would be repatriated or absorbed in the generating companies has not been decided, the question of fresh recruitment does not arise.

Nationalisation of Film Industry

1246. SHRI SAWAISINGH
SISODIA:

SHRIMATI USHA MALHOTRA:

SHRIMATI HAMIDA
HABIBULLAH:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have received a proposal to nationalise the film industry; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI RAMDULARI SINHA): (a) and (b) No, Sir. No proposal has been received in this regard and as such the question of furnishing details does not arise.

AIR and TV Stations in Hyderabad

1247. SHRI B. SATYANARAYAN REDDY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is any proposal under Government's consideration to construct a new building for the All-India Radio Station at Hyderabad which is very old;

(b) whether it is also a fact that the Cuddapah All India Radio station is very weak to cater to the needs of Rayalaseema;